COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 61 OF 2017 & IA NOS. 866 & 1045 OF 2017

Dated: 4th December, 2017

In the matter of:	
M/s Mahabir Jute Mills Ltd.	 Appellant(s)
Vs.	
Uttar Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on 5.2.2018.

COURT MASTER